

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-17/2015/581 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 4<sup>th</sup> February, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/22/200 dtd. 02.02.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, **from the evening of 04.02.2022 till the morning of 07.02.2022**. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2015/582/A, dated , 04-02-2022**

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*  
04/2/22  
**JT.REGISTRAR (VIGILANCE)**